Sr. No.02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

WP(C) No.1029/2020 CM Nos.2861, 2858, 2857, 2728 & 2726/2020 Cav No.1386/2020

(Through Video Conferencing)

Kamlesh Kumari

...Petitioner(s)

Through: - Mr. Zulker Nain Sheikh, Advocate. (Through Video Call)

V/s

Union Territory of J&K and others

...Respondent(s)

Through: Ms. Seema Shekhar, Sr. AAG for the respondent Nos. 1 to 6.

(Through Video Call)

Mr. Sudershan Sharma, Advocate for the respondent Nos. 7 to 11.

(Through Video Call)

Coram :-

HON'BLE MR. JUSTICE TASHI RABSTAN, JUDGE ORDER

Mrs. Seema Shekhar, learned Sr. AAG states that the meeting is being convened today in the office Chamber of Chairman Block Development Council, Kishtwar and she had already conveyed the Assistant Commissioner Development, Kishtwar for deferring the decision of the meeting till tomorrow.

List again tomorrow i.e., on 25.06.2020.

Meanwhile, objections, if any, be filed, with copy in advance to the other side.

(Tashi Rabstan) Judge

Jammu 24.06.2020 Madan-PS